

**CENTRAL ADMINISTRATIVE TRIBUNAL
BAMGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00426/2020

TUESDAY, DATED THIS THE 10TH DAY OF NOVEMBER, 2020

HON'BLE MR.SURESH KUMAR MONGA ...MEMBER(J)
HON'BLE MR.RAKESH KUMAR GUPTA ...MEMBER(A)

Ms.Supriya R.,
D/o Ramachandra K.V.,
Aged 35 years,
Working as Sr. Social Security Assistant,
R/a, No.2/13, 15th F Cross,
Bandappa Garden, Muthyalnagar,
Bengaluru – 560 054. ...Applicant

(By Advocate Shri L.Mahesh)

Vs.

1. The Commissioner,
Central Provident Fund Commissioner,
Bhavishyanidhi Bhavan,
No.14, Bhikaji Cama Place,
New Delhi – 110 066.

2. The Additional central P F Commissioner (HQ),
Zonal Office, Bengaluru,
No.13, “Bhavishyanidhi Bhavan”,
Raja Ram Mohan Roy Road,
Bengaluru 560 025. ...Respondents

(By Shri N.Srinivasa for Respondents)

ORDER (ORAL)

Hon'ble Shri Suresh Kumar MongaMember(J)

At the very outset, learned counsel representing the respondents stated that during pendency of the present Original Application, the respondents have received a communication from Cubbon Park Police Station stating therein that the applicant herein has been found to be

involved in a criminal case registered as FIR No.81/2020 under Sections 384, 389, 506 and 34 of the Indian Penal Code. He further stated that since the applicant was remanded to judicial custody by a competent court of law upto 19.10.2020, therefore, she was placed under suspension on 07.10.2020. Since the applicant is under suspension, therefore, nothing survives in the present OA which has been filed by her challenging her transfer order.

2. The fact as stated by Shri Srinivasa N has not been disputed by Shri L.Mahesh, learned Counsel representing the applicant.
3. In view of the above, the Original Application is dismissed as having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER(A)

(SURESH KUMAR MONGA)
MEMBER(J)

sd.

Annexures referred to by the applicant in OA.No.426/2020

1. Annexure A1 – Copy of the letter dated 20.06.2017.
2. Annexure A2 – Copy of the Office Order dated 03.10.2017.
3. Annexure A3 - Copy of the Order dated 26.11.2019.
4. Annexure A4 - Copy of the communication dt. 13.08.2020.
5. Annexure A5 – Copy of the Impugned Order dt. 17.09.2020.
6. Annexure A6 – Copy of the Office Memorandum dt. 21.07.2020.
7. Annexure A7 – copy of the communication dt. 04.07.2020.
8. Annexure A8 – Copy of the communication dt. 26.06.2020, with typed copy.

Annexures referred to by the respondents in OA.No.426/2020

1. Annexure R1 – Copy of the Office Order Bearing No.HRM-I/D-1(I)2017/CR/49 dated 27.01.2017 along with Annexures-II and III..
2. Annexure R2 – Copy of the Office Order bearing number EPFO/ACC(K&G)/BNG/HRM-28/2020-21/636 dated 11/09/2020 constituting a Transfer Committee.
3. Annexure R3 - Copy of the Minutes of Meeting of the Transfer Committee Meeting Held on 14.09.2020.
4. Annexure R4 - Copy of Office Order No.45/2020-21 dated 01/09/2020 appointing Bollavaram Ramakant Reddy as ASO.
5. Annexure R5 – Copy of Office Order No.46/2020-21 dated 02/09/2020 appointing Jayashree Seethapathi as ASO.
6. Annexure R6 – Copy of Office Order No.47/2020-21 dated 03.09.2020 appointing Gandhi Yamini as ASO.
7. Annexure R7 – Copy of Office Order No.50/2020-21 dated 09/09/2020 appointing V Praveen Kumar Reddy as ASO.
8. Annexure R8 – Copy of Office Order No.58/2020-21 dated 16/09/2020 appointing Poovizhi D as ASO.
9. Annexure R9 – Copy of the Memo dated 04/09/2020 issued to the Applicant.
10. Annexure R10 - Copy of the letter of intimation dated 05/10/2020 from the Cubbon Park Police Inspector regarding of Arrest and Judicial Custody of the Applicant.
11. Annexure R10 - Translated copy of the Letter of intimation dated 05/10/2020 from the Cubbon Park Police Inspector regarding of Arrest and Judicial Custody of the Applicant.
12. Annexure R11 - Copy of the letter of intimation dated 06/10/2020 by the 2nd Respondent to the concerned RO regarding the letter from jurisdictional police.

13. Annexure R12 - Copy of the letter of intimation by the Koramangala RO dated 07/10/2020 informing of the suspension of the Applicant.
14. Annexure R13 - Copy of the Order of suspension of the Applicant dated 07/10/2020 passed by the RPFC-II, RO Bengaluru (Koramangala) under Rule 6 of the Employees Provident Fund Staff (Classification, Control and Appeal) rules 1971.
15. Annexure A14 - Copy of the all India Statement of COVID-19 advance payments.
16. Annexure A15 – Copy of the All India Statement of periodicity of Claims.
